

30.06.2014.

Sri B.B. Tripathi, learned counsel makes a request on behalf of the learned counsel for the applicant for an adjournment.

List this case on 14.07.2014.

S. Ch

(Ms. Jayati Chandra)
Member (A)

W.R. Arora
(Navneet Kumar)
Member (J)

Amit/-

14.07.2014

O.A. No.538/2007

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra Member (A)

Learned counsel for the respondents Shri B. B. Tripathi is on adjournment. Put up this case tomorrow.

S. Ch
Member (A)

W.R. Arora
Member (J)

vidya

15.07.2014.

O.A.No.538/2007

App: Sri Anil Pandey holding brief for Sri B.N. Shukla, learned counsel for the applicant.

Resp: Sri S.P. Singh holding brief for Sri B.B. Tripathi, learned counsel for the respondents.

OA
Copy to Bar
Dated 15-7-14
Prabodh Ch.
21-7-14

Sri Anil Pandey holding brief for Sri B.N. Shukla, learned counsel for the applicant submitted at Bar that the present OA may be dismissed for want of instructions. Accordingly, the OA is dismissed for want of instructions. No costs.

S. Ch

(Ms. Jayati Chandra)
Member (A)

W.R. Arora
(Navneet Kumar)
Member (J)

Amit/-